

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 10-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP(IB)/60(CHE)/2022
NAME OF THE PETITIONER : Sri Ambey Investment and Others
NAME OF THE RESPONDENT(S) : Poomali Housing Pvt Ltd
UNDER SECTION : Sec 7 Rule 4 of IBC, 2016

ORDER

Ld. Counsel Mr. A. Vikas for the Petitioner. Mr. Murugan for the Respondent.

The Petitioner sought short adjournment in the matter. The Respondent in person stated that he has been making payment and therefore the Respondent is directed to give settlement plan to the Respondent for early resolution within 2 weeks.

Post the Petition for hearing on **09.07.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk